

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
DIVISION BENCH
COURT - 1

ITEM No.150

C.P.(CAA)/11(AHM)2022 in C.A.(CAA)/73(AHM)2021

Proceedings under Section 230-232

IN THE MATTER OF:

Varun Dyeing and Printing Mills Pvt Ltd
Ramanbihari Processors Pvt Ltd

.....Applicants

Order delivered on: 17/05/2023

Coram:

Mr. Shammi Khan, Hon'ble Member(J)
Mr. Kaushalendra Kumar Singh, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Akshay Jain for PCS Mr. Kunjal Dalal
For the Respondent :

ORDER

Due to paucity of time, as the Hon'ble Member (J) is to hold another Bench in post-lunch session, matter stands adjourned to 19.06.2023.

-SD-

KAUSHALENDRA KUMAR SINGH
MEMBER (TECHNICAL)

-SD-

SHAMMI KHAN
MEMBER (JUDICIAL)

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